

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2606  
ANSWERED ON:22.07.2009  
NON-BAILABLE WARRANTS AGAINST THE ACCUSED IN MUMBAI ATTACKS  
Singh Shri Ganesh

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether Pakistan has refused to acknowledge the non-bailable warrants issued by the special court against the 22 accused persons in Mumbai terrorist attack;
- (b) if so, the details thereof; and
- (c) the action taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) No.

(b) & (c) Non-bailable warrants against 22 accused persons from Pakistan wanted for the Mumbai terrorist attack of 26/11/2008, have been received by the Commissioner of Police, Mumbai for execution.